- (b) if so, now many such rackets in foreign exchange have been unearthed by Government during the last three years; and
- (c) what steps are being taken by Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) It is recognised that some foreign exchange is lost to the country due to the system of 'compensatory payments' by which foreign exchange which should have found its way into India through legalised channels is diverted through illegal channels, the party at the receiving end in India being compensated in Indian rupees in lieu of the foreign exchange retained abroad. It is, however, not possible to form any reliable estimate of loss of foreign exchange on this account.

The information available with the Government does not show that the system of 'compensatory payments' is being indulged in on a large scale by foreign tourists. However, many of the Indians settled abroad who visit this country as tourists, are known to take recourse to this illegal channel.

- (b) During the years 1964, 1965 and 1966, 986 cases were registered by the Enforcement Directorate involving 'compensatory payments'.
- (c) The Enforcement Directorate are making all efforts to locate the recipients and the disbursing agents in India through their sources of in-The Foreign Exchange telligence Regulation Act. 1947, was also specifically amended with effect from the 1st April, 1965 so as to include a provision making it an offence to receive money for or on behalf of residents outside India otherwise than through an authorised dealer. On adjudication of such cases, Director of Enforcement imposes appropriate penalties apart from confiscation of the currency. The persons who are responsible for large scale operations are also prosecuted.

- Admission in Medical Colleges UNDER UNION QUOTA
- *487. SHRI ARJUN ARORA: SHRI A. M. TARIQ: CHAUDHARY, A. MOHAM-MAD: SHRI V. M. CHORDIA: SHRI HAYATULLAH ANSARI: SHRI A. P. CHATTERJEE: SHRI OM MEHTA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether there is a Union Government quota for admission to various medical colleges in the country,
- (b) if so, the quota for each medical college; and
- (c) the manner in which the nominees have been selected this year?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

A certain number of seats in some medical colleges is reserved by the Ministry of Health and Family Planning for allotment to specific categories of students.

A list of medical colleges showing the number of seats reserved therein during 1967-68 is attached as nexure I. (See below.)

In accordance with the decentralised procedure laid down by the Central Government, selection and nomination of students for seats reserved for (1) Union Territories having no medical colleges, (2) Himachal Pradesh, (3) Nagaland and (4) Jammu and Kashmir have been made by the Union Territories and State Governments concerned.

Selection in respect of students from Sikkim and Bhutan, children of India-based staff serving in Indian Missions abroad and the United Nations Organisation, children of exdeceased or serving personnel of the armed forces has been made by the a Selection Committee set up by the Central Government.

As regards foreign students, except those coming under the Colombo Plan and Special Commonwealth African Assistance Plan, the selection has been made by a Coordination Committee consisting of the representatives of the Ministries of External Affairs, Education and Health and Family Planning.

Colombo Plan and Special Commonwealth Assistance Plan scholars have been selected by the Indian Missions, accredited to different States.

Some seats have also been allotted by the Selection Committee in deserving cases to candidates other than those falling under the categories mentioned above.

Annexure

The number of seats reserved various Medical Colleges in India for students belonging to (i) Union Territories (having no Medical Colleges), Himachal Pradesh and Nagaland; (ii) Sons and daughters of India based staff serving with the Indian Mission abroad and the United Nations Organisation and its specialised agencies abroad; (iii) Sons and daughters of Ex-deceased or serving personnel of Armed Forces; (iv) students belonging to Sikkim and Bhutan; Government of Nominees of the Jammu and Kashmir; (vi) Cultural Scholars, Private students of Indian origin domiciled abroad and Private Foreign students; (vii) students from relatively less-developed Commonwealth countries; (viii) students under T.C.S. of the Colombo Plan and (ix) Special Commonwealth African Assistance Plan Scholars, during 1967-68.

Name of Medical College	No. of seats reserved			
Conege			Pre- Medical	Tota
Andhra Medical Colle	ge,			
Visakhapatnam Medical College, Kur	•	••	2	2
nool	•		I	1
Osmania Medical Col lege, Hyderabad			2	2
Gandhi Medical Colle Hyderabad .	ge,		ı	ı
Medical College, Gur	1-	• •		
tur Assam Medical Colleg	e,	••	2	2
▲Dibrugarh	,	16	4	20
Medical College, Gaul		7	3	10
Darbhanga Medica College, Laharia	1			
sarai . Medical College, Jam		11	••	11
shedpur .		5		5
A.I.I.M.S. New Delhi	į	5		5
Lady Hardinge Medi- cal College, New	- V			
Delhi		18	• •	18
Maulana Azad Medica College, New Delhi		23		23
M.P. Shah Medica College, Jamnagar		6		6
B.J. Medical College Ahmedabad .		4		4
Municipal Medical Co lege, Ahmedabad	1~	10		10
Medical College, Sri	-			_
Medical College, Tri		5	••	5
vandrum		7	• •	7
cut		7		7
Medical College, Kot	_			
tayam		4	• •	4
Gwalior	,	3		3
M.G.M. Medical College, Indore	-	3		13
Gandhi Medical Colle Bhopal	ge,	4		4
Medical College, Jaba	1]-	,	••	•
pur	•	3	. · ·	3
Medical College, Rew Medical College, Rai		I	••	I,
pur		1		I
-	n		9	9
Chritian Medical College, Vellore	l-		I	I

Name of Medical College	No of seats reserved			
	MBBS	Pre Medici	Total al	
Grant Medical College				
Bombay Medical College, Nag-			10	
pur B J Medical College	,		4	
Poona Medical College, Aura	2 n-		2	
gabad G S Medical College	1		I	
Bombay	5		5	
T N Medical College Bombay	5		5	
Medical College, Sola pur	- 10		10	
Medical College, Mys Medical College, Bang		8	8	
lore		8	8	
Medical College, Bilar Karnatak Medicai	1	3	3	
College, Hubli Medical College, Man	1_	5	5	
pal		15	15	
S C B Medical Colleg Cuttack	7		7	
Medical College, Burla Pondicherry Medica			5	
College,		5	5	
Medical College, Am ritsar	23*		23*	
Medical College, Patia	la		23	
Dayanand Medica College, Ludhiana	l 5		5	
Medical College, Roht	ak 3		3	
Medical College, Siml S M S Medical College			20	
Jaipur	11		11	
Medical College Uda	I		ı	
Medical College, Bika ner	- 5		5	
K G Medical College Lucknow	, 9		9	
S N Medical College Agra .	, 10		10	
Medical College, Kan pur	3			
College of Medical			3	
Sciences, Banara Hindu University				
Varanası L.L R M Medical	4		4	
College, Meerut	3		3	

Name of Medical	No of seats reserved			
College	MBBS	Pre- ledical		
N Medical Colleg	је, 3		3	
l Sircar Medical follege, Calcutta	4		4	
dical College, Cal- utta	3		3	
cutta National Me- ical Institute, Cal- utta		1	1	
Kar Medical Col- ege, Calcutta	8		8	
kura Medical Colle; ankura	ge, s	5	10	
dical College, Pan- m	2		2	
LOTAE.	314	75	389	
m		75	_	

*Number of seats in each medical college separately has not vet been ıntımated

REPORT OF THE CUSTOMS STUDY TEAM

- *488 SHRI BHUPINDER SINGH Will the Minister of FINANCE pleased to state
- (a) whether the customs study team set up under the Chairmanship of Shri D N Tiwary, M P, has submitted its report to Government;
- (b) if so, what are the recommendations made by the team,
- (c) whether the recommendations have been considered by Government,
- (d) if so, what are the recommendations accepted by Government; and
- (e) the recommendations not accepted by Government and the reasons therefor?

THE MINISTER OF STATE MINISTRY OF FINANCE (SHRIK C PANT) (a) Yes, Sir

(b) Copies of the report were laid on the Table of the House on the 3rd August, 1967